

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 712/GT/2025

Subject : Petition for truing up of tariff for the period from 1.4.2019 to 31.3.2024 and determination of tariff for the period from 1.4.2024 to 31.3.2029 for Maithon Right Bank Thermal Power Project.

Petitioner : Maithon Power Limited

Respondent(s) : TPDDL & Ors.

Date of hearing : **29.9.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, MPL
Shri Ashutosh K. Srivastava, Advocate, MPL
Shri Siddharth Nigotia, Advocate, MPL
Ms. Ananya Dutta, Advocate, MPL
Shri Aditya Garg, Advocate, MPL

Record of Proceedings

The matter was called out for hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the rejoinder to the reply filed by KSEBL has already been filed vide affidavit dated 4.2.2026. He further submitted that the other Respondents have not filed their respective replies.
3. None appeared on behalf of the Respondents despite notice.
4. The Commission, after hearing the learned counsel for the Petitioner, granted the Respondents a last opportunity to file their respective replies on or before **16.10.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **30.10.2026**.
5. The Petition shall be listed for hearing on **26.11.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

